

HIGH COURT OF SIKKIM

No. 01/Confdl/HCS


Dated: 01.07.2020

CIRCULAR

In partial modification to Circular No. 41/Confdl/HCS dated 23.05.2020, it is hereby notified that clause (6) of the said circular will be replaced by the following:


“6. A roster duty arrangement for the Court staff will be made in the High Court by the Registrar General, and in the respective District Courts by the jurisdictional District Judges to ensure that administrative works are attended to. While doing so, it will be ensured that not more than 50% of the employees should be attending the Office at a time. Guidelines issued by the Government of Sikkim vide Order No. 17/Home/2020 dated 30th June 2020 will be taken into consideration while preparing the duty roster.”

The duty roster for the High Court will be effective from 15th July 2020, i.e. after the conclusion of the special vacation and the duty roster for the District Courts will come into effect from 2nd July 2020.

 01.07.2020

Further, in clause (7) of the said Circular, BlueJeans video-conferencing software will be added as one of the platforms for conducting video-conferencing, apart from Vidyo Desktop/Video Mobile application, Cisco Webex and Jitsi which are already in operation.

By Order.


01-07-2020.
REGISTRAR